



**Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Jammu/ Srinagar.**

Notification

Srinagar, the 25th August, 2017

SRO 353 .-In exercise of the powers conferred by section 134 of the Constitution of Jammu and Kashmir, the Governor is pleased to appoint Mr. Lal Chand, Member of the Jammu and Kashmir Public Service Commission to perform the duties of the Chairman during the absence of Mr. A.A. Latief u Zaman Deva, Chairman of the Commission w.e.f 28.08.2017 till Mr. A.A. Latief u Zaman Deva resumes his duties.

By order of the Governor.



(Khurshid Ahmad)

Commissioner/Secretary to the Government

No.GAD(Ser)IAS/208/99

Dated:25.08.2017

Copy to:

1. Mr. Lal Chand, Member J&K Public Service Commission.

Copy also to the:

1. OSD in General Administration department/Financial Commissioner (Coordination), J&K Government, New Delhi.
2. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K.
4. Principal Resident Commissioner, J&K, Government, New Delhi.
5. Financial Commissioner,(Revenue), J&K, Srinagar.
6. Principal Secretary to the Governor.
7. All Principal Secretaries to the Government.
8. Principal Secretary to the Chief Minister.
9. All Commissioners/Secretaries to the Government.
10. Divisional Commissioner, Jammu/Kashmir.
11. Secretary to the Government, Department of Law Justice and Parliament Affairs with 05 spare copies.
12. All Heads of Departments/Managing Directors.

13. Secretary, J&K Public Service Commission.
14. Director Estates, J&K.
15. Director Information, J&K.
16. Director Archives, Archaeology and Museums.
17. Secretary, J&K Legislative Assembly/Council.
18. Secretary, J&K Services Selection Board.
19. OSD with the Deputy Chief Minister.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to all Cabinet Ministers/Ministers of State.
22. Private Secretary to the Chief Secretary.
23. Private Secretary to Commissioner/Secretary to the Government, GAD.
24. Private Secretary to Chairman, J&K Public Service Commission.
25. Incharge website, GAD.
26. Government Order file/Stock file.